

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

STARRED QUESTION NO. 131
TO BE ANSWERED ON: 25.07.2017

USE OF LAND OF SICK FERTILIZER UNITS

*131 SHRI SANTOSH KUMAR:
SHRI HARI OM PANDAY:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has any policy to make use of the land and other resources of sick fertilizer units in the country and if so, the details thereof and the administrative constraints, if any, in this regard;
- (b) the details of the plan outlay for the purpose; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF CHEMICALS & FERTILIZERS AND PARLIAMENTARY AFFAIRS

(SHRI ANANTH KUMAR)

(a): Yes, Madam. Department of Public Enterprises (DPE) has issued guidelines on 07.09.2016 for time bound Closure of Sick/Loss Making Central Public Sector Enterprises (CPSEs) and disposal of their movable and immovable assets. These guidelines shall apply to all sick/loss making CPSEs where Government has decided closure of CPSE. There is no proposal in Fertilizer Department to close any sick fertilizer CPSE.

(b): In view of the (a) above, not applicable.

(c): Question does not arise in view of the (a) above.
